

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.04.2021

In the court of the Registrar

02:00 P.M. (VIRTUAL MODE)

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 691 of 2021 in Comp. App. (AT) (Ins) No. _ of 2021	Dnyaneshwar Krishnaji Takalkar & Ors. Vs. B.D. Impex Pvt. Ltd. & Ors.	Vijay Kumar

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- 1. Notice Board**
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By Order

-sd/-

Deputy Registrar